

LOK SABHA DEBATES

LOK SABHA

Tuesday, August 19, 2003/Sravana 28, 1925 (Saka)

The Lok Sabha met at Eleven of the Clock

(MR. SPEAKER in the Chair)

MOTION RE: SUSPENSION OF QUESTION HOUR

Title: Motion regarding suspension of Question Hour to facilitate the on-going discussion on the motion of No-confidence in the Council of Ministers. (Motion adopted)

MR. SPEAKER: Shri Dasmunsi to move the motion.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, I gave a notice for suspending the Question Hour. I move that the Question Hour be suspended to facilitate the on-going debate on the Motion of No-Confidence in the Council of Ministers.

I beg to move:

"That this House do suspend Rule 32 of the Rules of Procedure and Conduct of Business in Lok Sabha insofar as it provides for the first hour of the sitting being made available for the asking and answering of questions, in order to facilitate resumption of the discussion on the Motion of No-Confidence in the Council of Ministers."

MR. SPEAKER: Now, I am putting the motion moved by the hon. Member to vote.

The question is:

"That this House do suspend Rule 32 of the Rules of Procedure and Conduct of Business in Lok Sabha insofar as it provides for the first hour of the sitting being made available for the asking and answering of questions, in order to facilitate resumption of the discussion on the Motion of No-Confidence in the Council of Ministers."

The motion was adopted.
